

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 23rd August, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Caveat Application No. 02/2018(CZ)	Makhanlal National University of Mass Communication Vs General Public at large of Rewa City At, & Distt. Rewa (MP)	Mr. R.G.Mahajan, Adv.	<u>24-09-2018</u>
AFTER NOTICE				
2.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	<u>24-09-2018</u>
3.	Original Application No. 153/2017(CZ) (M.A.No.28/18)	Govind Sharma Vs State of Rajasthan & Ors.	Ms.Nikita Delauri, Adv. for Applicant	<u>25-09-2018</u>
4.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	<u>25-09-2018</u>
FOR COMPLETION OF PLEADING				
5.	Original Application No. 54/2015(CZ)	Babulal Jajoo <i>(Water Bodies Rajasthan)</i> Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra S, Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv	<u>24-09-2018</u>
6.	Original Application No. 76/2017(CZ) (M.A.No.334/17) (M.A.No.535/17)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	<u>24-09-2018</u>
7.	Original Application No. 21/2017(CZ) (M.A.No.460/17)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Kumar, Adv.	<u>25-09-2018</u>
FOR HEARING				
8.	Original Application No. 16/2013(CZ)	Tribunal at its own Motion <i>(Delomite Mining, Mandla)</i> Vs. MOEF & Ors. Disposed on 04/04/14	Mr. Om S Shrivastava Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	<u>24-09-2018</u>
FOR COMPLIANCE				
9.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. Commissioner Nagar Palika Nigam, Raipur & Ors	Ms. Arushi Chauhan, Adv.	<u>25-09-2018</u>

10.	Original Application No. 72/2016(CZ)	Ajay Dubey (Wetland Authority) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	<u>25-09-2018</u>
11.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	<u>25-09-2018</u>

Note : No Hon'ble Members is posted in this Bench. The Cases listed above on 23-08-2018 shall be adjourned to 24-09-2018 and 25-09-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in